

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**A.Nos. 89 of 2015 & IA No. 137 of 2015 and A.No. 90 of 2015 & IA No. 138 of  
2015  
(Connected with A.No.110 of 2015)**

**Dated: 18<sup>th</sup> January, 2016**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of :**

**A.No. 89 of 2015 & IA No. 137 of 2015**

**Indian Wind Power Association ... Appellant(s)  
Versus  
Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : -  
Counsel for the Respondent (s) : -

**A.No. 90 of 2015 & IA No. 138 of 2015**

**Indian Wind Power Association ... Appellant(s)  
Versus  
Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : -  
Counsel for the Respondent (s) : -

**ORDER**

Bench did not assemble today.

Post these Appeals for hearing on **01<sup>st</sup> March, 2016.**

***Court Master***

sh/pr